


F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.12.2024

ORDER

Tour Order No. 57 of 2024 dated 16.12.2024 in respect of Ms. Binu Tamta, Hon'ble Member (Judicial) from CESTAT, New Delhi to CESTAT, Allahabad for the period 11.01.2025 to 18.01.2025 is cancelled and, consequently the Order No. 164 of 2024 dated 16.12.2024 in respect of constitution of bench for hearing Difference of Opinion/Single Member Bench in CESTAT, Allahabad for the period 13.01.2025 to 17.01.2025 is also cancelled.

The hearing will now take place by virtual mode on 16.01.2025.

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Allahabad.
3. SPS to Ms. Binu Tamta, Hon'ble Member (Judicial), CESTAT, New Delhi.
4. PA to Registrar, CESTAT, New Delhi.
5. Deputy Registrar, CESTAT, New Delhi.
6. Assistant Registrar, CESTAT, Allahabad (with request to send the files of the appeal nos. ST/71117/2018, ST/70539/2018 and E/70849/2018 to the Hon'ble Member without delay.)
7. Accounts/Caretaking Section, CESTAT, New Delhi.
8. Website/Office copy.